

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 1946**

**TO BE ANSWERED ON 03.03.2020**

**Revival of Sick PSUs**

**1946. MS. PRATIMA BHOUMIK:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any scheme or plans for revival/rejuvenation of sick Public Sector Undertakings (PSUs)/industrial units which have been closed down;
- (b) if so, the details thereof indicating the details of the PSUs/industrial units where revival plan is being implemented, State and location-wise; and
- (c) the action taken/being taken by the Government to provide means of livelihood to the workers employed in the sick/closed down PSUs?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES**

**(SHRI PRAKASH JAVADEKAR)**

(a) & (b): The Department of Public Enterprises (DPE) has issued guidelines for “revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs): General Principles and Mechanism of Restructuring” on 29<sup>th</sup> October, 2015 to be followed and implemented by the administrative Ministries /Departments. As per these guidelines, the administrative Ministries/ Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely measures for revival/restructuring of sick/loss making CPSEs on a case-to-case basis in consultation with stakeholders and after obtaining the approval of the competent authority, implement the plan.

As per the information available with Department of Public Enterprises (DPE), Government has approved revival/ restructuring/merger plans for 8 CPSEs, namely, (i) Brahmaputra Valley Fertilizer Corpn. Ltd., (ii) Hindustan Steelwork Construction Ltd., (iii) Richardson & Cruddas Ltd. (iv) NEPA Ltd., (v) Hooghly Printing Company Ltd., (vi) Konkan Railway Corporation Ltd, (vii) Mahanagar Telecom Nigam Ltd. and (viii) Bharat Sanchar Nigam Ltd. Further, Department of Fertilizers has informed that Government of India is reviving 5 closed fertilizer plants of Fertilizer Corporation of India Ltd. (FCIL) and Hindustan Fertilizer Corporation Ltd. (HFCL) namely Talcher, Ramagundam, Gorakhpur and Sindri plants of FCIL and Barauni plant of HFCL by setting up new Ammonia Urea plants of 12.7 lakh metric tonnes per annum capacity each. The details in this regard are given in Annex.

(c): The employees of CPSEs which are being closed are entitled to compensation as per VRS/VSS guidelines of DPE.

Further, Government is implementing Counseling, Retraining and Redeployment (CRR) scheme for employees of CPSEs who have been released under VRS / VSS. These separated employees or dependent their of have opportunity of short duration skill trainings under the CRR scheme for self / wage employment.

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**Annexure referred to in part (a) & (b) of reply to Lok Sabha Unstarred Question  
No.1946 due for answer on 03.03.2020.**

<b>Sl. No.</b>	<b>Name of the CPSE/Location of the Registered Office(State)</b>	<b>Date / Gist of the approval of the Government</b>
<b>A</b>	<b>CPSEs to which revival/ restructuring/ merger plans have been approved</b>	
1	Brahmaputra Valley Fertilizer Corpn. Ltd., Namrup (Assam)	Government approved on 21.5.2015 financial restructuring and setting up of a new brown field Ammonia-Urea complex at Namrup through Joint Venture.
2	Hindustan Steelwork Construction Ltd., Kolkata (West Bengal)	Cabinet approved on 25.6.2016 financial restructuring of HSCL and its takeover by NBCC. The company was takenover by NBCC.
3	Richardson & Cruddas Ltd. Mumbai (Maharashtra)	Cabinet had approved on 9.9.2016 inter alia financial restructuring to come out of the purview of BIFR, strategic disinvestment of Nagpur and Chennai units, etc.
4	NEPA Ltd., Napanagar (Madhya Pradesh)	CCEA approved on 3.10.2018 budgetary support for Revival and Mill Development Plan(RMDP), pending salary dues, statutory dues, VRS and thereafter on completion of RMDP, the company will be disinvestment.
5	Hooghly Printing Company Ltd., Kolkata (West Bengal)	CCEA approved on 19.9.2018 closure of business operations of HPCL and its merger with the holding company, Andrew Yule Company Ltd.
6	Konkan Railway Corporation Ltd., Navi Mumbai(Maharashtra)	CCEA approved on 15.12.2017 2 <sup>nd</sup> financial restructuring proposal of KRCL in the form of conversion of redeemable preference shares of the Government into convertible preference shares to remain networth positive.
7	Mahanagar Telecom Nigam Ltd., New Delhi	Cabinet approved on 26.10.2019 revival of BSNL and MTNL by reducing employees cost, administrative allotment of spectrum for 4G services, debt restructuring by raising of sovereign guarantee bonds, monetization of assets and in-principle approval for merger of BSNL and MTNL
8	Bharat Sanchar Nigam Ltd., New Delhi	
<b>B</b>	<b>Revival of closed CPSEs/ units of CPSEs under Department of Fertilizers</b>	
1	<b>Fertilizer Corporation of India Ltd.</b>	
	<b>Name of Fertilizer Plant</b>	<b>Name of the location &amp; State where plant is located</b>
1.1	Talcher Fertilizer Ltd.	Talcher, Odisha
1.2	Ramagundam Fertilizers & Chemicals Ltd.	Ramagundam, Telangana

1.3	Hindustan Urvarak & Rasayan Ltd.	Gorakhpur, Uttar Pradesh
1.4	Hindustan Urvarak & Rasayan Ltd.	Sindri, Jharkhand
2	<b>Hindustan Fertilizer Corporation Ltd.</b>	
2.1	Hindustan Urvarak & Rasayan Ltd.	Barauni, Bihar

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